

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
(IB)-3231(ND)/2019

IN THE MATTER OF:

M/s Wishwa Mittar Bajaj & Sons	...	Applicant
Vs.		
M/s Jai Krishan Estates Developers Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Raghavendra M. Bajaj, Mr. Shreyas Mehrotra,
	Advocates
For the Respondent	: Mr. Aman Anand, Advocate

ORDER

List on **11.10.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA